NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

A ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	T.P No.	Purpose	Section	Name of the Parties
297/16	240/17 0	Order	391 / 394	M/s. Practo Technologies Pvt. Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM (Petitioner Respondent) **SIGNATURE**

1. SAJI.P.JUHOV SPJLeyM Advock Ri pela

Perused the office note. Counsel for petitioner requested for time to comply.

List it on 31.03.2017. Counsel for petitioner has filed a memo along with document today.

MEMBER (T)